

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1684
ANSWERED ON:08.08.2006
SWALAMBAN SCHEME
Thakkar Smt. Jayaben B.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether with the approval of the Planning Commission it has been decided to transfer the Swalamban Scheme to the States w.e.f. April 01, 2006 after the Union Government meets all the committed liabilities; and

(b) if so, the details of committed liabilities and the manner in which these will be met?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

(a) & (b) It has been decided, in consultation with Planning Commission, to transfer the Swalamban(NORAD) Scheme to the States w.e.f. April 01,2006. As per the decision, Government of India would liquidate the committed liabilities in respect of on on-going activities/projects. All States/Organisations/Institutions have been requested to furnish the details of liabilities to enable this Ministry to liquidate the same. Balance funds, etc. are being released to the implementing agencies as per the provisions of the Scheme.